

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

235. CP/83(MB)2023

CORAM:

MS. REETA KOHLI,
MEMBER (J)

MS. MADHU SINHA,
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON **08.09.2023**.

NAME OF THE PARTIES: Avinash Narayan Prasad Pande
VS
ANACON LABORATORIES PRIVATE LIMITED

SECTION : Sec. 241(1) Sec. 242(4) of the Companies Act 2013

Presence:

Mr. M. S. Bhardwaj, for the Petitioner

Mr. Harsh Kesharia, Counsel for the Respondent for R1 to R5

ORDER

The counsel for the Petitioner wishes to file rejoinder. In terms thereof,
the matter is posted for hearing on 07.11.2023.

Sd/-
MADHU SINHA
Member(Technical)

Sd/-
REETA KOHLI
Member(Judicial)

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